

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/620(KB)2017
IA(COMPANIES.ACT)/16(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	VIREN GANERIWALA VS SHIW AAMBAGAN COMPLEX PVT LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv. : For Petitioner
Mr. Ankit Chaurasia, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **22/8/2024**.

**Satyajit Roy
(Court Officer)**